

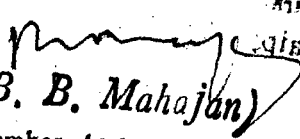
C. A. T. Bench, JAIPUR

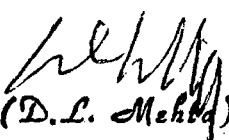
Date of Order

Orders

11.1.93

The OA has been disposed of by
a separate order which has been
pronounced in the Open Court.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Copy sent to the
applicant & our counter
on 22-1-93
wide

Date

22-1-93


22/1/93